

**Removal of speed breakers from highways**

1691. SHRI RAM KUMAR KASHYAP: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the speed breakers hinder the traffic flow and are safety hazards on high-speed corridors;
- (b) if so, the steps taken to remove speed breakers from highways;
- (c) the total number of accidents which occurred on highways due to speed breakers and the number of persons killed therein;
- (d) whether there is any proposal to construct foot over-bridges and pedestrian underpasses on highways to prevent accidents; and
- (e) if so, the details of sites where Government intends to construct foot over-bridges and pedestrian underpasses on highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Speed breakers on high speed corridors besides hindering traffic flow cause accidents in some cases. Ministry has been time and again requesting all the states and executing agencies to remove speed breakers from National Highways as National Highways are high speed facilities for movement of goods and passengers. Latest such circular request is issued *vide* No.RW/NH-33037/01/2016/S and R (R) dated 11.04.2016 to all the State PWDs, National Highways Authority of India (NHAI), Border Roads Organization, all the States/UTs and other executing agencies.

(c) State-wise details of Number of accidents and fatalities which occurred during the last three years (2012, 2013, 2014) due to speed breakers are given in the Statement (*See* below).

(d) and (e) Ministry had requested all the executing agencies to explore possibilities of Foot over Bridges and pedestrian underpasses to prevent direct crossing of National Highways by pedestrians in the above said circular request. Further, National Highways Authority of India (NHAI) has decided to construct Foot over Bridges or pedestrian underpasses wherever required as per site conditions for which simplified policy guidelines have been circulated by NHAI in March 2016. The work of Foot over Bridges by NHAI is targeted to be completed by September 2016.

*Statement*

*Total number of road accidents and persons killed in road accidents due to speed breakers on all roads during the calendar years*

Sl. No	States/UTs	2012		2013		2014	
		Total number of Accidents	Persons Killed	Total number of Accidents	Persons Killed	Total number of Accidents	Persons Killed
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1067	355	1170	298	293	80
2.	Arunachal Pradesh	14	6	15	8	8	5
3.	Assam	70	20	17	1	56	20
4.	Bihar	382	123	309	54	729	352
5.	Chhattisgarh	264	426	277	61	317	45
6.	Goa	6	0	19	2	28	0
7.	Gujarat	396	101	434	137	205	68
8.	Haryana	81	0	85	0	80	0
9.	Himachal Pradesh	0	0	0	0	0	0
10.	Jammu and Kashmir	67	16	78	15	43	17
11.	Jharkhand	206	126	172	68	275	171
12.	Karnataka	415	100	586	105	1114	227
13.	Kerala	115	3	111	4	110	8

1	2	3	4	5	6	7	8
14.	Madhya Pradesh	472	101	2249	145	1895	140
15.	Maharashtra	394	112	317	106	380	110
16.	Manipur	57	12	7	0	24	7
17.	Meghalaya	10	4	0	0	0	0
18.	Mizoram	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0
20.	Odisha	321	129	287	97	292	91
21.	Punjab	132	94	120	78	140	73
22.	Rajasthan	426	84	292	30	131	8
23.	Sikkim	0	0	0	0	0	0
24.	Tamil Nadu	728	181	782	231	1119	236
25.	Telangana	NA	NA	NA	NA	293	80
26.	Tripura	3	0	2	1	1	0
27.	Uttarakhand	25	27	27	18	27	35
28.	Uttar Pradesh	4570	2299	4239	2190	3192	1753
29.	West Bengal	511	253	1064	470	225	103
30.	Andaman and Nicobar Islands	0	0	0	0	0	0
31.	Chandigarh	0	0	0	0	0	0

252 Written Answers to

[RAJYA SABHA]

Unstarred Questions

32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	Daman and Diu	4	1	0	0	0	0
34.	Delhi	NR	NR	NR	NR	NR	NR
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	10	4	16	3	31	4
TOTAL		10746	4577	12675	4122	11008	3633

NR: Not Reported.

NA: Not Available.